

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.506/2019, IA No.568/2019,IA(IBC)/18/2021 in CP(IB) No.172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA No.506/2019 and IA No.568/2019

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. G. Manish for the Respondent No.1.

Heard. Reserved for orders.

As per the directions on the last date of hearing, Amended Memo of the parties filed. Both the Counsels are at liberty to file written submissions not more than 3 pages within one week.

IA(IBC)/18/2021

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Anuj Raj for the Respondent No.1.

Ld. Counsel Mr. G. Manish for the Respondent No.2.

Heard. Reserved for orders.

As per the directions on the last date of hearing, Amended Memo of the parties filed. Both the Counsels are at liberty to file written submissions not more than 3 pages within one week.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)